NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.56/ 2017	-	For hearing	66	Burrito Restaurants Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. K. Dus H, PANITAA Kumar

93H1223937

ORDER

PCS for Petitioner is present. He informed the Tribunal that, he has already filed list of documents in the registry regarding advertisement and postal acknowledge sent to the Creditors. ROC/RD reports are filed. For further hearing list it on 13/11/2017.

Member (T)

Member (J)